## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

: CP/208/CAA/2017

IN

**PETITION NUMBER** 

: CA/102/CAA/2017

NAME OF THE PETITIONER(S)

: MEENA INTEGRATED TEXTIMES INFRA LTD

NAME OF THE RESPONDENT(S)

: ADD INDUSTRIAL PARK(TAMILNADU) LTD.

**UNDER SECTION** 

: 230

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1. A. NARA YAMAN

2. K. MANIVANNAN

Council for Petitions (

## **ORDER**

Counsel for petitioner present. Representative of Official Liquidator present and stated that they have not received the report from the Chartered Accountant appointed for the purpose of scrutinising the accounts of the Transferor company and they also need some more information from the Transferor Company to complete the work entrusted to the Chartered Accountant. Counsel for petitioner further stated that he has not gone through the report filed by the RD and prayed for time to make submissions. Time is enlarged at request of both the counsels. Put up on 22.12.2017.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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